

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

## [ For Tuesday, 3rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK COURT NO: 4

#### [CIVIL BENCH-II

MS. T SOM

MR R CHAKRAVORTY

MS R D MAZUMDAR

MRS. B GOGOI

11)

12)

13)

14)

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
22	WP(C)/8131/2022 FIXED	SALEHA BEGUM CHOUDHURY  Versus  THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, SEC. EDU. GA, ASSAM
23	WP(C)/8209/2022 FIXED	FIRUZA KHAN  Versus  THE STATE OF ASSAM AND 8 ORS	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE
24	WP(C)/12/2023 B/O	NARESWAR SARKAR <b>Versus</b>	MR. S K DAS MR R KARIM	SC, SEC. EDU. GA, ASSAM
	NOTE OF ADVOCATES FOR C			==========
_EAVE	NOTE OF ADVOCATES FOR C	======================================		
EAVE	NOTE OF ADVOCATES FOR C	28-11-2022		
EAVE 1 1) 2)	MR S SARMA MR B D DAS	28-11-2022 T	o 06-01-2023	
EAVE 1) 1) 2)	MR S SARMA MR B D DAS MR. B NATH	28-11-2022 1 16-12-2022 1	To 06-01-2023 To 06-01-2023	
EAVE 1) 2) 3)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR	28-11-2022 1 16-12-2022 1 13-12-2022 1	To 06-01-2023 To 06-01-2023 To 08-02-2023	
EAVE  1) 2) 3) 4)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	28-11-2022 T 16-12-2022 T 13-12-2022 T 20-12-2022 T	To 06-01-2023 To 06-01-2023 To 08-02-2023 To 09-01-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	28-11-2022 T 12-12-2022 T 13-12-2022 T 20-12-2022 T 20-12-2023 T	To 06-01-2023 To 06-01-2023 To 08-02-2023 To 09-01-2023 To 06-01-2023	
.EAVE 1 1) 2) 3) 4) 5) 6)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	28-11-2022 1 12-12-2022 1 13-12-2022 1 20-12-2022 1 02-01-2023 1 21-12-2022 1	To 06-01-2023 To 06-01-2023 To 08-02-2023 To 09-01-2023 To 06-01-2023	
	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	28-11-2022 1 16-12-2022 1 13-12-2022 1 20-12-2022 1 20-12-2022 1 21-12-2022 1 21-12-2022 1	To 06-01-2023 To 06-01-2023 To 08-02-2023 To 09-01-2023 To 06-01-2023	

03-01-2023

27-01-2023

06-01-2023

05-01-2023

To

To

To

To

02-01-2023

02-01-2023

02-01-2023

03-01-2023



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[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

**COURT NO: 6** 

#### **[SPECIAL DIVISION BENCH**

THIS BENCH WILL TAKE UP HEARING CAUSELIST DATED 02-01-2023 TO 03-03-2023(RELATING TO SPECIAL DIVISION BENCH), ALONG WITH THE FOLLOWING MATTERS

LEARNED ADVOCATES ARE REQUESTED TO REMAIN PRESENT WHILE TAKING MATTERS OF THE HEARING CAUSELIST]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
6	WP(C)/6858/2022 (AT 11:00 AM ), FIXED	ANJUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 OR	S.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
		HEARING	ì		
7	Crl.A./312/2022 WITH OFFICE NOTE, FIXED	JAMAL UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.		MR M J QUADIR MR. K MIRA MR S S ISLAM	MS P K DARJEE PP, ASSAM
EEAVI	E NOTE OF ADVOCATES FOR 03/0				
1)	MR S SARMA	28-11-2022	То	09-01-2023	
2)	MR B D DAS	12-12-2022	То	06-01-2023	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	To	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023	
8)	MR A KAKOTI	22-12-2022	То	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	То	06-01-2023	
11)	MS. T SOM	02-01-2023	To	03-01-2023	
12)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023	
13)	MS R D MAZUMDAR	02-01-2023	То	06-01-2023	
14)	MRS. B GOGOI	03-01-2023	То	05-01-2023	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MRS. JUSTICE MALASRI NANDI

**COURT NO: 6** 

## [THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		<u>HEARING</u>			
1	Crl.A./121/2021 PART-HEARD, WITH LCR 10 FILES, FIXED	THE STATE, NATIONAL INVESTIGATION AGENCY  Versus  AKHIL GOGOI AND 3 ORS	ON	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
2	<b>WITH</b> Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY  Versus  AKHIL GOGOI AND 3 ORS	ON	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
1)		  28-11-2022	 Го	09-01-2023	
2)	MR B D DAS		Го	06-01-2023	
3)	MR. B NATH		Го	06-01-2023	
4)	MR. P KHATANIAR		Го	08-02-2023	
5)	MR. M ISLAM		Го	09-01-2023	
6)	MR. B BARMAN	02-01-2023	Го	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	Го	10-01-2023	
8)	MR A KAKOTI	22-12-2022	Го	05-01-2023	
9)	MS D D ROY	22-12-2022	Го	06-01-2023	
10)	MR. N ANAND	02-01-2023	Го	06-01-2023	
11)	MS. T SOM	02-01-2023	Го	03-01-2023	
12)	MR R CHAKRAVORTY	02-01-2023	Го	27-01-2023	
13)	MS R D MAZUMDAR	02-01-2023	Го	06-01-2023	
14)	MRS. B GOGOI	03-01-2023	Го	05-01-2023	



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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA **COURT NO: 8**

#### [CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING **MATTERS**]

J	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
9	WP(C)/8365/2022 FIXED	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.		MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	DY.S.G.I.
10	WP(C)/8370/2022 FIXED	SHAHADAT HUSSAIN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM
	. NOTE OF ADVOCATES FOR 02		====		
LEAVE	NOTE OF ADVOCATES FOR 03	3/01/2023			
•	MR S SARMA	28-11-2022	То	09-01-2023	
2)	MR B D DAS	12-12-2022	To To	06-01-2023	
2) 3)	MR B D DAS MR. B NATH	12-12-2022 16-12-2022		06-01-2023 06-01-2023	
2) 3) 4)	MR B D DAS MR. B NATH MR. P KHATANIAR	12-12-2022 16-12-2022 13-12-2022	То	06-01-2023 06-01-2023 08-02-2023	
2) 3) 4) 5)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	12-12-2022 16-12-2022 13-12-2022 20-12-2022	To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023	
2) 3) 4) 5)	MR B D DAS MR. B NATH MR. P KHATANIAR	12-12-2022 16-12-2022 13-12-2022	To To To	06-01-2023 06-01-2023 08-02-2023	
2) 3) 4) 5)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022	To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
2) 3) 4) 5) 6)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023	To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
2) 3) 4) 5) 6) 7)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022	To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
2) 3) 4) 5) 6) 7) 8) 9)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	
2) 3) 4) 5) 6) 7) 8) 9)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	
2) 3) 4) 5) 6) 7) 8) 9)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY MR. N ANAND	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022 22-12-2022 02-01-2023	To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023 06-01-2023	
1) 2) 3) 4) 5) 6) 7) 8) 9) 10) 11) 12)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY MR. N ANAND MS. T SOM	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022 22-12-2022 02-01-2023 02-01-2023	To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023 06-01-2023 06-01-2023 03-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday, 3rd January 2023]

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

#### [CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV,FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS

ITEM NOS. 1, 2, 3 AND 4 OF THE PART-II HEARING LIST WILL BE TAKEN UP ON 03.01.2023]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		WITHDRAW	<u> </u>		
10	WP(C)/4841/2019 B/O	KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS		MR. M A SHEIKH MR. W RAHMAN MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2525/2020 B/O	M/S. D.B.CONSTRUCTION  Versus  THE INDIAN OIL CORPORATION A  ORS	ND 4	MR. S CHETIA MR. J P MORE	S N SARMA (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS E BHARALI MS. S GHOSH (R1-R4) MR G K DEKA (R1-R4) SC, I O C
		MOTION			
12	WP(C)/7904/2022 FIXED	MD. MANNAN ALI  Versus  THE STATE OF ASSAM AND 3 ORS	5	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, AGRI. DEPARTMENT
	NOTE OF ADVOCATES FOR 0		===:	==========	:========
L)	MR S SARMA	28-11-2022	To _	09-01-2023	
2)	MR B D DAS	12-12-2022	To –	06-01-2023	
	MR. B NATH	16-12-2022	To	06-01-2023	
			To	00 00 0000	
1)	MR. P KHATANIAR	13-12-2022	_	08-02-2023	
1) 5)	MR. M ISLAM	20-12-2022	То	09-01-2023	
1) 5) 5)	MR. M ISLAM MR. B BARMAN	20-12-2022 02-01-2023	To To	09-01-2023 06-01-2023	
3) 4) 5) 6) 7)	MR. M ISLAM	20-12-2022	То	09-01-2023	

9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023
12)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
13)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
14)	MRS B GOGOL	03-01-2023	Τo	05-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 11** 

#### [CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		WITHDRAW	<u>AL</u>		
10	RSA/174/2017 CAVT. NO. 295/2017 WITH LCR, B/O	MD NUR MAHAMMAD ALI and AN Versus  MD GIASUDDIN AHMED and 3 OR		MR.U K DAS MR.D CHOUDHURY MR.T ALI MR. F A HASSAN MR A K DAS MRS.B D SARMA	MR. R K BHUYAN(R- 1-4) MR.A DHAR MD E AHMED (R-1 TO 4) MRA ZAMANR- 1-4 MR.R RABHA(R- 1-4) MR. K SAIKIA(R- 1-4) MS.M MAHANTA FOR CAVEATOR
11	AB/3046/2022 B/O	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM		MR. A ROSHID MS. M R DEVI	PP, ASSAM
1)	MR S SARMA		To	09-01-2023	
1)	MR S SARMA				
2)	MR B D DAS	12-12-2022	To	06-01-2023	
3) 4)	MR. B NATH MR. P KHATANIAR	16-12-2022 13-12-2022	To To	06-01-2023 08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	То	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	То	10-01-2023	
8)	MR A KAKOTI	22-12-2022	То	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	То	06-01-2023	
11)	MS. T SOM	02-01-2023	To	03-01-2023	
12)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023	
13)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023	
14)	MRS. B GOGOI	03-01-2023	То	05-01-2023	



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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 14** 

**Petitioner Advocate** 

**Respondent Advocate** 

**Main Parties** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number

		WITHDRAWA	<u>AL</u>		
40	AB/3794/2022 B/O	SER MAHAMMAD SHEIKH @ SER MAHAMMAD <b>Versus</b> THE STATE OF ASSAM		MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
41	AB/3843/2022 B/O	MD. RAFIT ALI  Versus  THE STATE OF ASSAM		MR A K AHMED	PP, ASSAM
		BAIL HEARING	(BA)		
42	Bail Appln./3681/2022 (CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST), FIXED			MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
ΞΑV	NOTE OF ADVOCATES FOR 03/01/2	023			
  )	MR S SARMA		To	09-01-2023	
	MR S SARMA MR B D DAS	28-11-2022 12-12-2022	To To	09-01-2023 06-01-2023	
)					
) )	MR B D DAS	12-12-2022	То	06-01-2023	
) ) )	MR B D DAS MR. B NATH	12-12-2022 16-12-2022	To To	06-01-2023 06-01-2023	
) ) )	MR B D DAS MR. B NATH MR. P KHATANIAR	12-12-2022 16-12-2022 13-12-2022	To To	06-01-2023 06-01-2023 08-02-2023	
) ) ) )	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	12-12-2022 16-12-2022 13-12-2022 20-12-2022	To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023	
) ) ) ) )	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023	To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022	To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
) ) ) ) ) ) ) )	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	
)) )) )) )) ))	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	
))))))))))))))))))))))))))))))	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY MR. N ANAND	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022 22-12-2022 02-01-2023	To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023 06-01-2023	
	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI MS D D ROY MR. N ANAND MS. T SOM	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022 22-12-2022 02-01-2023 02-01-2023	To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023 06-01-2023 06-01-2023 03-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Tuesday, 3rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA COURT NO: 16

## [THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
1	AB/3772/2022 FIXED	JOHIRUL ISLAM  Versus  THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
		HEARING		
2	MACApp./84/2013 CAVT. NO. 1456/2012 WITH LCR	NEW INDIA ASSURANCE CO LTD  Versus  KARUNA BARMAN and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MS.A GOGOI	MR.C CHOWDHURY MR.A GAYAN FOR CAVEATOR
3	MACApp./545/2017 WITH LCR	SMT BINITA BORA  Versus  NATIONAL INSURANCE COMPANY LTD and 3 ORS	MS.B TALUKDAR MR.J ALI MR.M P SARMA MS.B M CHETRI	MS. R D MOZUMDAR MR. A TALUKDAR (R4) MR. K K BHATTA (R4) MS. J TALUKDAR (R4)
4	<b>WITH</b> MACApp./177/2015	THE NATIONAL INSURANCE COMPANY LIMITED  Versus SMTI BINITA BORA and 3 ORS	MS.R D MOZUMDAR MS.B BORAH	MR.K K BHATTA MR.S SHARMA(R-1) MR. R SENSUA (R2) MR. A MAHANTA (R2) MR.M P SARMA(R-1) MS.B M CHETRI(R-1)
5	Review.Pet./44/2022 in MFA/85/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD.  Versus  UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH			
6	Review.Pet./43/2022 in MFA/82/2016(D/O)	M/S INDIAN OIL CORPORATION LTD.  Versus  UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH			
7	Review.Pet./48/2022	M/S INDIAN OIL CORPORATION LTD.  Versus	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	in MFA/83/2016(D/O)	UNION OF INDIA		
8	WITH Review.Pet./50/2022	M/S INDIAN OIL CORPORATION LTD.  Versus	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	in MFA/94/2016(D/O)	UNION OF INDIA	HJ. H JHAMMA	

LEAVE NOTE OF ADVOCATES FOR 03/01/2023

-	11012 01 715 100/1120 1011 05/01/20				
1)	MR S SARMA	28-11-2022	To	09-01-2023	
2)	MR B D DAS	12-12-2022	To	06-01-2023	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	To	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023	
8)	MR A KAKOTI	22-12-2022	To	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	To	06-01-2023	
11)	MS. T SOM	02-01-2023	To	03-01-2023	
12)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023	
13)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023	
14)	MRS. B GOGOI	03-01-2023	To	05-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Tuesday,3rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE ROBIN PHUKAN

**COURT NO: 17** 

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
50	Crl.Pet./742/2022 (AT 10:30 AM)	SIDDARTH MUNDRA AND ANR  Versus  STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	MR. D CHAKRABARTY MS. J DEKA
		WITHDRAWAL		
51	Bail Appln./3141/2022 B/O	SURAJ BARAIK <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
52	Bail Appln./3619/2022 B/O	MD. MOINUL HAQUE  Versus  THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
		<u>MOTION</u>		
53	AB/4/2023 B/O	HIRAK JYOTI SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	
		BAIL HEARING (BA	)	
54	Bail Appln./3581/2022 FIXED	AMINUL HOQUE @ AMIN AND ANR  Versus  THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
55	Bail Appln./3587/2022 FIXED	HANIFUR RAHMAN AND 3 ORS  Versus  THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
56	Bail Appln./3589/2022 FIXED	HANIFUR RAHMAN AND 3 ORS  Versus  THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/01/2023

-	11012 01 715 100/1120 1011 05/01/20				
1)	MR S SARMA	28-11-2022	To	09-01-2023	
2)	MR B D DAS	12-12-2022	To	06-01-2023	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	To	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023	
8)	MR A KAKOTI	22-12-2022	To	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	To	06-01-2023	
11)	MS. T SOM	02-01-2023	To	03-01-2023	
12)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023	
13)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023	
14)	MRS. B GOGOI	03-01-2023	To	05-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Tuesday, 3rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

**COURT NO: 23** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CEL.REV.P.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
36	Bail Appln./2/2023 B/O	MANOJ SARKAR @ MONAJ SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
		BAIL HEARING (BA)		
37	Bail Appln./3199/2022 B/O	MUHAMMED SHAFI TV @ MUHAMMED SHAFI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
38	Bail Appln./3459/2022 FIXED	LOTFOR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN	PP, ASSAM
	NOTE OF ADVOCATES FOR 0.		MR A BASUMATARY	-=========
_EAVE	E NOTE OF ADVOCATES FOR 0:	====== 3/01/2023 		
EAVE	NOTE OF ADVOCATES FOR 0:	====== 3/01/2023 	09-01-2023	
_EAVE	MR S SARMA MR B D DAS	28-11-2022 To	09-01-2023 06-01-2023	
EAVE	NOTE OF ADVOCATES FOR 0:	28-11-2022 To	09-01-2023	
1) 2)	MR S SARMA MR B D DAS MR. B NATH	28-11-2022 To 12-12-2022 To 16-12-2022 To	09-01-2023 06-01-2023 06-01-2023	
1) 2) 3)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR	28-11-2022 To 16-12-2022 To 13-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023	
1) 2) 3) 4)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. MR. MI SLAM	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023	
1) 2) 3) 4) 5)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. B BARMAN MR. B BARMAN	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To 02-01-2023 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
1) 2) 3) 4) 5) 6)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. MR ISLAM MR. B BARMAN MR. S K SAHARIAH	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To 02-01-2023 To 21-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
1) 2) 3) 4) 5) 6) 7)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. B BARMAN MR. B BARMAN MR. B KAKOTI	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To 02-01-2023 To 21-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
1) 2) 3) 4) 5) 6) 7) 8)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. B BARMAN MR. B BARMAN MR. B KAKOTI MS D D ROY	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To 02-01-2023 To 21-12-2022 To 22-12-2022 To 22-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023 06-01-2023	
1) 2) 3) 4) 5) 6) 7) 8) 9)	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. B BARMAN MR. B BARMAN MR. B KSAHARIAH MR. A KAKOTI MS D D ROY MR. N ANAND	28-11-2022 To 12-12-2022 To 13-12-2022 To 20-12-2022 To 02-01-2023 To 21-12-2022 To 22-12-2022 To 22-12-2022 To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 06-01-2023 06-01-2023	

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